

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2453**  
ANSWERED ON 03.08.2023

**USAGE OF SOLAR TREES**

2453. SHRI MADDILA GURUMOORTHY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken steps to promote the usage of solar trees across the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has provided incentives to the solar tree manufacturers for manufacturing cheaper solar trees; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) to (d) The Ministry of New and Renewable Energy (MNRE) is implementing the “Installation of grid-connected solar project & various off-grid applications for 100% Solarization of Konark Sun Temple & Konark Town” in the state of Odisha. Under this project, MNRE has supported the installation of 50 numbers of Solar Trees with 100% Central Finance Assistance.

The MNRE has taken the following initiatives to encourage domestic solar module manufacturing, which could also be used in solar tree manufacturing:

- (i) Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules
- (ii) Domestic Content Requirement (DCR) in MNRE schemes, namely CPSU Scheme Phase-II, PM-KUSUM Component B and Grid-connected Rooftop Solar Programme Phase-II
- (iii) Preference to ‘Make in India’ in Public Procurement
- (iv) Imposition of Basic Customs Duty on import of solar PV cells & modules
- (v) Discontinuation of Customs Duty Concessions.

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